

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT**

**LOK SABHA**

**UNSTARRED QUESTION NO. 1224  
TO BE ANSWERED ON 11.02.2019**

**VACANT POSTS IN VARIOUS LABOUR COURTS AND TRIBUNALS**

**1224. SHRI RADHESHYAM BISWAS:**

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether some posts of presiding officers and judges are lying vacant in various Labour Courts and Tribunals in the country including North East States;**
- (b) if so, the details thereof; and**
- (c) the time by which these posts are likely to be filled up?**

**ANSWER**

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT  
(SHRI SANTOSH KUMAR GANGWAR)**

**(a) to (c): Yes, Madam. The posts of Presiding Officer in CGIT-cum-LCs at Kanpur, Asansol, Chandigarh-I and in National Industrial Tribunal (NIT) Mumbai-I are lying vacant. The process for filling up the post of Presiding Officer at these CGITs/NIT has already been initiated by the Ministry.**

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